PUBLIC NOTICE
TO WHOMSOEVER IT MAY CONCERN

THIS IS TO INFORM THE GENERAL PUBLIC THAT FOLLOWING SHARE CERTIFICATE(S) OF **CIPLA LIMITED** HAVING ITS REGISTERED OFFICE AT CIPLA HOUSE, PENINSULA BUSINESS PARK, GANPATRAO KADAM MARG, LOWER PAREL, MUMBAI - 400013, REGISTERED IN THE NAME(S) OF THE FOLLOWING SHAREHOLDER(S) HAS / HAVE BEEN LOST BY THE REGISTERED HOLDER(S)...

FOLIO NO.	NAME OF THE HOLDER(S)	CERTIFICATE NO(S)	DISTINCTIVE NOS.	NO. OF SHARES	F.V.
CIP0025218	RAMPYARI DEVI CHANDAK	502328	77179991 - 77181490	1500	2
		659986	777286858- 777289107	2250	2

THE PUBLIC ARE HEREBY CAUTIONED AGAINST PURCHASING OR DEALING IN ANY WAY WITH THE ABOVE REFERRED SHARE CERTIFICATE(S).

ANY PERSON(S) HAS/HAVE ANY CLAIM IN RESPECT OF THE SAID SHARE CERTIFICATE(S) SHOULD LODGE SUCH CLAIM WITH THE COMPANY OR IT'S REGISTRAR AND TRANSFER AGENTS KFIN TECHNOLOGIES PVT LTD., UNIT : CIPLA LIMITED, SELENIUM TOWER B, PLOT 31-32, GACHIBOWLI, FINANCIAL DISTRICT, HYDERABAD -500032. WITHIN 15 DAYS OF PUBLICATION OF THIS NOTICE. AFTER WHICH NO CLAIM WILL BE ENTERTAINED AND THE COMPANY MAY PROCEED TO ISSUE DUPLICATE SHARE CERTIFICATE(S) TO THE REGISTERED HOLDER(S).

Place : MUMBAI
Date : 08.08.2022

GUJARAT MARITIME BOARD
Dredging work
Tender Notice No.05 of 2022-2023

No.	Name of the Work	Est. amount in Rs.
01	Maintenance Dredging in Front of Deepwater Berth, Approach Channel and Turnin Circle at Porbandar	4,25,56,800/-

For further detail please visit www.nprocure.com & www.gmbports.org

MAPRO INDUSTRIES LIMITED

CIN No.: L70101MH1973PLC020670
Regd. Office: 505, Corporate Corner, Sundar Nagar, Malad (W), , Mumbai, Maharashtra, 400064
web site : www.maproindustries.com, mail ID : info@maproindustries.com

STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30TH JUNE, 2022

(Rs. in Lakhs except EPS)

Particulars	For the Quarter Ended 30.06.2022 (UnAudited)	For the Year Ended 30.06.2021 (UnAudited)	For the Quarter Ended 31.03.2022 (Audited)
Total Revenue	**15.86**	**46.65**	**104.89**
Net Profit/(Loss) for the period after Tax	**(39.31)**	**31.00**	**(20.42)**
Paid up Equity Share Capital (Face value Rs.10/- each)	838.89	838.89	838.89
Earning Per Share (of Rs.10/-each) (not annualised):			
Basic & Diluted	**(0.47)**	**0.37**	**(0.24)**

Notes:

1. The above is an extract of the detailed format of Quarterly/Yearly Monthly financial results filed with the stock exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the quarterly financial results are available on the stock exchange website (www.bseindia.com) and on the Company's website (www.maproindustries.com)

On behalf of the Board
For MAPRO INDUSTRIES LIMITED
S/D
Umesh Kumar Kanodia
Managing Director
DIN: 00577231

Place: Mumbai
Date : 08.08.2022

NATIONAL SEEDS CORPORATION LTD.

(A Govt. of India Undertaking- Mini Ratna Company)
CIN No.U74899DL1963GOI003913
RO : Block-AQ, Plot -12, Sector-5, Salt Lake, Kolkata-700 091
Ph. 033-2367-1077 / 74,
E-mail : nsc.kolkata.ro@gmail.com

No:- Mktg.-26/NSC:KOL/2022-23
Dated:- 08-08-2022

NOTICE
E-TENDER NOTICE FOR APPOINTMENT OF ANNUAL TRANSPORTER ON ALL INDIA BASIS BY ROAD

For details, visit NSC's website **www.indiaseeds.com** under Public Notice (Tender / Quotations). Online Bids for above contract must be submitted at NSC e-Portal: **https://indiaseeds.enivida.com latest by 13:30 Hrs. of 27-08-2022**. Corrigendum / addendum, if any, shall only be published in NSC's website.

Regional Manager
NSC, Kolkata

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MEGI AGRO CHEM LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	**Megi Agro Chem Limited**
2.	Date of incorporation of corporate debtor	03 February 1999
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24210MH1999PLC118134
5.	Address of the registered office and principal office (if any) of corporate debtor	504, Neelambari, Thane Belapur Road, Vitawa, Thane MH 400605 IN
6.	Insolvency commencement date in respect of corporate debtor	5 August 2022
7.	Estimated date of closure of insolvency resolution process	1 February 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vakati Balasubramanyam Reddy IBBI/IPA-001/IP-P00662/2017-2018/11131
9.	Address and e-mail of the interim resolution professional, as registered with the Boad	E 505, Galaxy, Qureshi Nagar, Kurla(East), Mumbai-400070. vbsreddy7@gmail.com Mobile Number 83691 70484
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C 1205, Galaxy, Qureshi Nagar, Kurla(East), Mumbai-400070. ipmegiagro@gmail.com Mobile Number 83691 70484
11.	Last date for submission of claims	19 Aug 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link- https://ibbi.gov.in/en Not Applicable

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of a corporate insolvency resolution process of the Megi Agro Chem Limited on 5 August 2022.

The creditors of Megi Agro Chem Limited, are hereby called upon to submit their claims with proof on or before 19 August 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of Authorised representative from among the three insolvency professionals listed against entry No.13 to act as Authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name of Interim Resolution Professional: Vakati Balasubramanyam Reddy
Date: Mumbai
Place: 8 August 2022

Radio City

MUSIC BROADCAST LIMITED

CIN: L64200MH1999PLC137729
Registered Office: 5th Floor, RNA Corporate Park, Off Western Express Highway, Kalanagar, Bandra (East) Mumbai - 400051 | **Tel:** +91 22 66969100; **Fax:** +91 22 26429113;
Website: www.radiocity.in | **E-mail:** investor@myradiocity.com

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COMPANY SCHEME PETITION NO. C.P. (CAA)/ 147 /2022
CONNECTED WITH
COMPANY SCHEME APPLICATION NO. C.A. (CAA) / 39 / 2021
IN THE MATTER OF COMPANIES ACT, 2013
AND
IN THE MATTER OF SECTIONS 230 TO 232 OF THE COMPANIES ACT, 2013 AND OTHER APPLICABLE PROVISIONS OF THE COMPANIES ACT, 2013
AND
In the matter of Scheme of Arrangement between Music Broadcast Limited ("Petitioner Company") and their Shareholders

MUSIC BROADCAST LIMITED, }
CIN: L64200MH1999PLC137729 }
is a public listed company incorporated under the }
Companies Act, 1956 having, its Registered Office }
at 5th Floor, RNA, Corporate Park, Off Western }
Express Highway, Kalanagar, Bandra (East), }
Mumbai - 400051 } **... Petitioner Company**

NOTICE OF HEARING OF PETITION

A Petition under Sections 230 to 232 and other applicable provisions of the Companies Act, 2013 for the sanction of Scheme of Arrangement between Music Broadcast Limited and their shareholders presented by the Petitioner Company before the Hon'ble National Company Law Tribunal, Mumbai Bench ('NCLT') and was admitted by the Hon'ble NCLT on 29th July 2022 at 4th floor, MTNL Building, Cuffe Parade, Mumbai 400005. The aforesaid petition is fixed for final hearing before the Hon'ble NCLT on 29th August 2022 at 10.30 A.M. in the forenoon or soon thereafter.

If any person concerned is desirous of supporting or opposing the said petition, he/she/it should send to the undersigned Advocates at below mentioned address and to the NCLT, Mumbai Bench the notice of his/her/its intention signed by him/her/it or his/her/its advocate, not later than 2 (two) days before the date fixed for the hearing of the Petition. Where any person concerned seeks to oppose the aforesaid petition, the grounds of opposition or a copy of affidavit in that behalf should be furnished with such notice. A copy of the Company Scheme Petition along with all the exhibits will be furnished by the Petitioner Company Advocate to any person requiring the same on payment of the prescribed charges for the same.

Dated this 9th day of August 2022

Advocate for the Petitioner Company
M/s Hemant Sethi & Co
309 New Bake House Maharashtra Chamber of Commerce Lane Kala Ghoda, Fort, Mumbai 400023 Maharashtra

CLASSIFIED CENTRES IN MUMBAI

Nikharge Advertising,
Borivali (W),
Phone : 28921255
Mobile : 9322210176

SHAH Publicity
Borivali West
022-28927421 / 9930898947

M.S. Advertising,
Bhayander (E),
Phone: 022-28160100
Mobile: 9769711727

Sugo Advertising,
Vasai (W),
Phone : 7756982329/ 7028565571

Mayuresh Publicity,
Virar (W).
Phone : 0250 – 2503913.
Mobile : 9923935556

Plasma Advertising,
Panvel.
Phone : 022-27461970

Ronak Advertising,
Vashi.
Phone : 71012345
Mobile: 9324102060/ 9820152753

Rahul Advertising
Vashi,
Phone: 022-65119998
Mobile: 9820200044

S.Kumar Publicity,
Vashi,
Phone : 27898472
Mobile : 9820889848

Siba Ads & Communications,
Vashi,
Phone : 27892555/ 61372555

Ashwini Communication,
Thane (W).
Phone : 2544 5007.

Mangal Advtg & Consultancy,
Thane (W).
Phone : 2538 8134
Mobile: 9869197367

Classifieds
Making A Small Message Go A Long Way ....

SIMPLEX REALTY LIMITED

SIMPLEX REALTY LTD.

30, KESHAVRAO KHADYE MARG,
SANT GADGE MAHARAJ CHOWK, MUMBAI- 400 011
Tel No:+91 22 2308 2951 Fax No : +91 22 2307 2773
Website : www.simplex-group.com E-mail : realty@simplex-group.com
CIN-L17110MH1912PLC000351

EXTRACT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30TH JUNE, 2022

(₹ In Lakhs except per share data)

Sr. No.	Particulars	Quarter ended 30.06.2022 (Unaudited)	Year ended 31.03.2022 (Audited)	Quarter ended 30.06.2021 (Unaudited)
1	Total Income from Operations	94.81	198.49	19.66
2	Net Profit for the period (before tax and exceptional items)	60.44	313.44	67.16
3	Net Profit for the period before tax (after exceptional items)	60.44	313.44	67.16
4	Net Profit for the period after tax (after exceptional items)	45.17	246.81	50.38
5	Total comprehensive income for the period [comprising profit for the period (after tax) and other comprehensive income (after tax)]	3.95	264.95	78.49
6	Equity Share Capital	299.14	299.14	299.14
7	Other Equity excluding revaluation reserve	-	11,126.47	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations)- (Not annualised)# Basic & Diluted	1.51	8.25	1.68

\# Not annualised for the quarter

Notes:

1 The above is an extract of the detailed format of Quarterly Standalone Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Standalone Financial Results are available on the website of the Stock Exchange, www.bseindia.com and the Company's website, www.simplex-group.com.

2 The above results have been reviewed by the Audit Committee and approved by the Board of Directors at their meeting held on 08th August, 2022.

3 The above financial results have been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015 (Ind AS) as prescribed under Section 133 of the Companies Act, 2013 and other recognised accounting practices and policies to the extent applicable.

For Simplex Realty Limited
Sd/-
Nandan Damani
Chairman & Managing Director

Place: Mumbai
Dated: 8th August, 2022

NATIONAL SEEDS CORPORATION LTD.

(A Govt. of India Undertaking- Mini Ratna Company)
CIN No.U74899DL1963GOI003913
RO : Block-AQ, Plot -12, Sector-5, Salt Lake, Kolkata-700 091
Ph. 033-2367-1077 / 74,
E-mail : nsc.kolkata.ro@gmail.com

No:- Prodn:-3/NSC: KOL/2022-23/
Dated: 08-08-2022

NOTICE
Short Term E - Tender Notice for Supply of fresh finished product of CS category of Hyb. Maize / DHM - 121(1600 Qtls.) & DHM - 117 (1600 Qtls.)

For details, please visit NSC's website **www.indiaseeds.com** under Public Notice (Tender / Quotations). Online Bids for above tender must be submitted at NSC e-Portal: **https://indiaseeds.enivida.com latest by 14:30 Hrs. of 16-08-2022**. Corrigendum / addendum, if any, shall only be published in NSC's website.

Regional Manager
NSC, Kolkata

CLASSIFIED CENTRES IN MUMBAI

Aryan Publicity
Parel Village,
Phone: 022-65881876
Mobile: 9320111876

Beejay Ads,
Opera House
Phone : 23692926 | 56051035.

Colour Spot,
Byculla (E),
Phone : 23748048 | 23714748.

Fulrani Advtg. & Mktg.
Antop Hill
Phone: 24159061
Mobile: 9769238274| 9969408835

AZAD Publicity
Mumbai Central
9821204061

KITES Advertising,
Tardeo AC Market,
Bombay Central,
Phone : 66375957/ 8.
Mobile : 9324175957.

Ganesh Advertising,
Abdul Rehman Street,
Phone : 2342 9163 | 2341 4596.

J.K. Advertisers,
Hornimal Circle,
Fort.
Phone : 22663742.

Mani's Agencies,
Opp.G.P.O.
Fort.
Phone : 2263 00232.
Mobile : 9892091257.

Manjyot Ads,
Currey Road (E)
Phone : 24700338.
Mobile : 9820460262.

OM Sai Ram Advtg.,
Currery Road
Mobile: 9967375573

Pinto Advertising,
Mazagaon,
Phone : 23701070.
Mobile : 9869040181.

Premier Advertisers
Mumbai Central
Mobile: 9819891116

Sarjan Advertising,
Tardeo,
Phone : 66626983

Sanjeet Communication
Fort.
Phone : 40024682/ 40792205.

S. Arts Advtg.
Masjid
Phone: 23415111

Yugarambha Advertising,
Girgaon,
Phone : 2386 8065.
Mobile : 9869074144.

Ambition Advertising,
Prabhadevi,
Phone : 24210792 | 94.

B. Y. Padhye Publicity,
Dadar (W),
Phone : 2422 9241/ 2422 0445.

DATEY Advertising,
Datey Bhavan, Dadar (W)
Mobole : 8452846979/ 9930949817

Central Advertising Agency,
Mahim (W),
Phone : 24468656 | 24465555

Charudatta Advertising,
Mahim (W),
Phone : 24221461

Jay Publicity,
Dadar (E),
Phone : 24124640

Pallavi Advtg.
Dadar (W),
Mobile: 9869109765

Shree Swami Samarth Advertising,
Dadar (W),
Phone : 24440631
Mobile : 9869131962

Stylus Arts,
Dadar (W),
Phone : 24304897

Time Advertising,
Matunga (W),
Phone : 2446 6191

Vijaya Agencies,
Dadar (W),
Phone : 2422 5672.
Mobile : 9920640689

Space Age Advertising,
Bandra (E)
Phone : 26552207
Mobile : 9869666222

Kirti Agencies,
Khar (W),
Phone : 26047542.

AD Support Advertising,
Santacruz (W),
Mobile: 9869463650

Gauri Press Communication,
Vile Parle (E),
Phone : 2617 6310
Mobile: 9820069565

Carl Advertising,
Andheri (W),
Phone : 6696 3441 | 42.

Keyon Publicity
Andheri (E.)
Phone : 28253077
Mobile : 9920992393

Lokhandwala Advertising,
Andheri (W),
Phone : 26364274 | 26316960.

DCM SHRIRAM INDUSTRIES LIMITED

CIN : L74899DL1989PLC035140
Kanchenjunga Building, 18 Barakhamba Road, New Delhi - 110 001
TEL. : 011-43745000, E-mail : dsil@dcmsr.com, Website : www.dcmsr.com

STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER ENDED 30 JUNE 2022

(₹ Lakhs)

Sl. No.	PARTICULARS	Standalone				Consolidated			
		Quarter ended			Year ended	Quarter ended			Year ended
		30.06.2022 (Unaudited)	31.03.2022 (Audited)	30.06.2021 (Unaudited)	31.03.2022 (Audited)	30.06.2022 (Unaudited)	31.03.2022 (Audited)	30.06.2021 (Unaudited)	31.03.2022 (Audited)
1.	Total income from operations	71,142	65,754	46,615	2,14,588	71,156	65,769	46,629	2,14,646
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	2,464	2,134	1,936	9,201	2,483	2,133	1,965	9,275
3.	Net Profit / (Loss) for the period before Tax (after Exceptional and / or Extraordinary items)	2,464	2,134	1,936	9,201	2,483	2,133	1,965	9,275
4.	Net Profit / (Loss) for the period after Tax (after Exceptional and / or Extraordinary items)	1,623	1,622	1,298	6,573	1,637	1,620	1,320	6,624
5.	Total Comprehensive Income {Comprising net profit / (loss) & Other Comprehensive Income/(Loss) after tax}	1,669	1,674	1,342	6,755	1,682	1,670	1,368	6,809
6.	Equity Share Capital	1,740	1,740	1,740	1,740	1,740	1,740	1,740	1,740
7.	Other Equity	-	-	-	63,698	-	-	-	65,452
8.	Basic and diluted earnings per share (₹) (Not annualised)	1.87	1.86	1.49	7.56	1.88	1.86	1.52	7.61

Notes:

1. In accordance with the accounting policy consistently followed by the Company, off-season expenditure aggregating ₹ 1069 Lakhs (corresponding previous quarter ₹ 639 Lakhs) has been deferred for inclusion in the cost of sugar to be produced in the remainder of the year.
2. This Statement has been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015 (Ind AS), prescribed under Section 133 of the Companies Act, 2013, as amended, and other recognized accounting practices and policies to the extent applicable.
3. Consequent to sub-division of the face value of the equity shares in the Company from ₹ 10 per share to 5 equity shares of ₹ 2 per share and commencement of trading in the sub-divided shares on 8 October 2021, earnings per share have been computed/restated for all the periods presented.
4. The figures for the quarter ended 31 March 2022 are the balancing figures between the audited figures in respect of the full previous financial year and the published unaudited year to date figures up to the third quarter of the relevant financial year.
5. Proceedings in a petition challenging the preferential issue of equity warrants by the Company, filed by a shareholder before the Hon'ble Company Law Board (now National Company Law Tribunal), are continuing since November 2007.
6. The above financial results have been reviewed by the Audit Committee and then approved by the Board of Directors in its meeting held on 08 August 2022. The above financial results are available on the Company's website **www.dcmsr.com** and also on **www.bseindia.com** & **www.nseindia.com**.

For and on behalf of the Board
Sd/-
ALOK B. SHRIRAM
Sr. Managing Director & CEO
DIN: 00203808

DCM SHRIRAM

Place : New Delhi
Date : 08 August, 2022

TAINWALA CHEMICALS AND PLASTICS (INDIA) LIMITED

CIN No:- L24100MH1985PLC037387
Regd. Off.: Tainwala House, Road No.18, M.I.D.C., Marol, Andheri (E.), Mumbai- 400 093
Tel No: 022- 67166161 Email:- cs@tainwala.in www.tainwala.in

EXTRACT OF STATEMENT OF FINANCIAL RESULTS FOR THE QUARTER ENDED 30th JUNE, 2022

(Amount in INR Lakhs)

Particulars	Quarter ended			Year Ended
	30th June, 2022 (Unaudited)	31st March, 2022 (Audited)	30th June, 2021 (Unaudited)	31st March, 2022 (Audited)
Total Income from Operations	231.62	195.38	197.58	1,252.60
Net Profit/(loss) for the period (before Tax, Exceptional and/or Extraordinary items#)	15.80	(114.21)	(54.76)	36.86
Net Profit/(loss) for the period before Tax, (After Exceptional and/or Extraordinary items#)	15.80	(114.21)	(54.76)	36.86
Net Profit/(loss) for the period After Tax, (After Exceptional and/or Extraordinary items#)	13.80	(99.21)	(54.76)	36.86
Total Comprehensive Income for the period [Comprising Profit/ (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(31.00)	(254.42)	(54.82)	(770.45)
Equity share capital	936.39	936.39	936.39	936.39
Other Equity				8,088.38
Earnings per share (EPS) for profit attributable to equity shareholders				
Basic and Diluted EPS	0.15	(1.06)	(0.58)	0.39

NOTES:

1. The financial statements for the quarter ended June 30, 2022 have been reviewed by the Audit Committee and approved by the Board of Directors at their meeting held on Aug 08, 2022. The statutory auditors have expressed an unqualified opinion. The financial statements are prepared in accordance with the Indian Accounting Standards (Ind AS) as prescribed under section 133 of the Companies Act, 2013 read with relevant rules issued thereunder.
2. Segments have been identified in line with the Indian Accounting Standard - 108 "Operating Segment" specified under Section 133 of the Companies Act,2013 read with rules framed thereunder.
3. The figures of the quarter ended March 31, 2022 are the balancing figures between audited figures in respect of the full financial year and the published year to date figures upto the third quarter of the respective financial year, which were subjected to limited review.
4. Figures of previous periods/years have been regrouped/rearranged wherever considered necessary.

For and on Behalf of Board of Directors
Tainwala Chemicals and Plastics (India) Limited
sd/-
Simran Mansukhani
Finance Director And Chief Financial Officer
DIN : 06500475

Place : Mumbai
Date : 8th August, 2022

NITCO LIMITED

Registered office: Plot No.3, Nitco House, Kanjur Village Road, Kanjurmarg (East), Mumbai - 400042.
Tel No.: 022 67521555/, **Fax:** 022 67521500, **Email:** investorgrievances@nitco.in, **Website:** www.nitco.in,
CIN: L26920MH1966PLC016547

EXTRACT OF STATEMENT OF UNAUDITED CONSOLIDATED FINANCIAL RESULT FOR THE QUARTER ENDED JUNE 30, 2022

(Rs. in Lakhs except earnings per share)

Sr. No.	Particulars	Three Months Ended			Year ended
		30.06.2022 (Unaudited)	31.03.2022 (Audited)	30.06.2021 (Unaudited)	31.03.2022 (Audited)
1	Total Income	9,275.32	12,126.25	8,083.06	41,808.47
2	Net Profit / (Loss) for the period before tax and before exceptional items	(2,999.07)	(3,724.28)	(3,156.08)	(12,613.95)
3	Exceptional items-gain/(loss)	(852.00)	-	-	-
4	Net Profit / (Loss) for the period before tax and after exceptional items	(3,851.07)	(3,724.28)	(3,156.08)	(12,613.95)
5	Net Profit / (Loss) for the period after tax	(3,851.07)	(3,724.48)	(3,156.08)	(12,614.15)
6	Total Comprehensive Income (after tax)	(3,817.65)	(3,690.30)	(3,188.64)	(12,575.86)
7	Paid-up equity share capital (Face Value Rs. 10 per share)	7,185.90	7,185.90	7,185.90	7,185.90
8	Reserves (excluding Revaluation Reserve) as shown in the last balance sheet of the previous year	-	-	-	(27,018.32)
9	Earnings per share (before extraordinary items) (of Rs. 10/- each) (not annualized):				
	(a) Basic	(5.31)	(5.14)	(4.44)	(17.50)
	(b) Diluted	(5.31)	(5.14)	(4.44)	(17.50)

The key data relating to standalone unaudited financial results of Nitco Limited for the quarter ended June 30, 2022 is as under:

(Rs. in Lakh)

Sr. No.	Particulars	Three Months Ended			Year ended
		30.06.2022 (Unaudited)	31.03.2022 (Audited)	30.06.2021 (Unaudited)	31.03.2022 (Audited)
1	Total Income	9,232.28	12,051.29	8,043.75	41,611.89
2	Net Profit / (Loss) for the period before tax and before exceptional items	(2,999.88)	(3,725.06)	(3,139.05)	(12,586.65)
3	Exceptional items-gain/(loss)	(852.00)	-	-	-
4	Net Profit / (Loss) for the period before tax and after exceptional items	(3,851.88)	(3,725.06)	(3,139.05)	(12,586.65)
5	Net Profit / (Loss) for the period after tax	(3,851.88)	(3,725.06)	(3,139.05)	(12,586.65)
6	Total Comprehensive Income (after tax)	(3,818.46)	(3,690.88)	(3,171.61)	(12,548.36)

Notes:

1. The above financial results were reviewed by the audit committee and thereafter taken on record by the Board of Directors at their Meeting held on August 08, 2022. The Statutory auditors of the Company have conducted a "Limited Review" of the above Unaudited Financial Results for the quarter ended June 30, 2022.
2. The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results is available on the Stock Exchange websites. (www.bseindia.com and www.nseindia.com) and on Company's website (www.nitco.in).

For Nitco Limited
Sd/-
Vivek Talwar
Chairman & Managing Director

Place : Mumbai
Date: : 08-AUG-2022

TENNECO FEDERAL-MOGUL GOETZE (INDIA) LIMITED

Regd. Office: DLF Prime Towers, 10 Ground Floor, F - 79 & 80, Okhla Phase-I, New Delhi-110020, Corp off. 10th Floor, Paras Twin Towers "Tower B" Golf Course Road, Sector 54, Gurugram-122002 Website: **www.federalmogulgoetzeindia.net**, **CIN : L74899DL1954PLC002452**
E mail : **investor.grievance@federalmogul.com** **Phone/Fax: + 91 11 - 49057597**

Statement of financial results for the quarter ended 30 June 2022

(Rs. in lacs except per share data)

Sl No.	Particulars	Standalone				Consolidated			
		Quarter ended 30 June 2022 (Unaudited)	Quarter ended 31 March 2022 (Refer note-4)	Quarter ended 30 June 2021 (Unaudited)	Year ended 31 March 2022 (Audited)	Quarter ended 30 June 2022 (Unaudited)	Quarter ended 31 March 2022 (Refer note-4)	Quarter ended 30 June 2021 (Unaudited)	Year ended 31 March 2022 (Audited)
1.	Total Income from operations	39,633.72	35,078.90	31,539.13	132,197.67	40,175.73	35,553.69	31,850.75	134,261.97
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	2,523.15	2,482.42	1,378.45	7,097.13	2,855.29	2,940.83	1,638.35	8,056.42
3.	Net Profit / (Loss) for the period (before Tax, after Exceptional and/or Extraordinary items)	2,523.15	2,482.42	1,378.45	7,097.13	2,855.29	2,940.83	1,638.35	8,056.42
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1,871.57	1,907.79	1,001.45	5,275.34	2,118.24	2,243.57	1,177.89	5,882.07
5.	Total Comprehensive Income for the period [Comprising profit for the period (after tax) and other comprehensive income (after tax)]	1,871.57	2,012.69	1,001.45	5,380.24	2,118.24	2,352.64	1,177.89	5,991.14
6.	Equity Share Capital	5,563.21	5,563.21	5,563.21	5,563.21	5,563.21	5,563.21	5,563.21	5,563.21
7.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations)								
	Basic (In Rs) :	3.36	3.43	1.80	9.48	3.58	3.71	1.94	9.71
	Diluted (In Rs) :	3.36	3.43	1.80	9.48	3.58	3.71	1.94	9.71

Note:

1. The above result is an extract of the detailed format of financial results filed with the Stock Exchange under Regulations 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the these Financial Results are available on the website of the company (http://www.federalmogulgoetzeindia.net /web/index.html).
2. The above financial results of the Company have been reviewed by the Audit Committee and thereafter have been approved by the Board of Directors at their meeting held on 08 August 2022.
3. The results have been prepared in accordance with the Indian Accounting Standards (Ind-AS) prescribed under section 133 of the companies Act, 2013 and other recognised accounting practices and policies to the extent applicable.
4. Figures for the quarter ended 31 March 2022 are the balancing figures between the audited figures for the full financial year ended 31 March 2022 and the published year to date figures upto the third quarter of the respective financial years.

For and on behalf of Board of Directors
Sd/-
(Vinod Kumar Hans)
Managing Director
DIN- 03328309

Date: 08 August 2022
Place: Gurugram

financialexp.epapr.in